

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 261 of 2013 &
I.A. No. 37, 128 & 227 of 2014

Dated : 27th October, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

**Maharashtra State Electricity Distribution
Company Ltd.**

..... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Anr.**

..... Respondent(s)

Counsel for the Appellant(s) : Ms. Puja Priyadarshini

Counsel for the Respondent (s): Mr. K.S. Dhingra for R.1
Mr. M.G. Ramachandran for R.2
Mr. Anand K. Ganesan for R.4

ORDER

Post the matter for hearing before Court II on **27.11.2014.**

(Rakesh Nath)
Technical Member

Ts/js

(Justice M. Karpaga Vinayagam)
Chairperson